

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
RAMBAN.

ORDER

No: 222/PDSJR

Dated: 26-03-2020

In compliance of the Circular No 15/GS dated 26-03-2020 of the Hon'ble High Court of J & K, in view of Lock Down on account of the outbreak of Corona Virus disease (Covid-19) and also in addition to the Order No 220/PDSJR dated 24-03-2020, the following instructions are issued for the information of Judicial Officers of District, Ramban, their Staff, Advocates, Litigants and public at large.

The following Judicial Officers of District, Ramban are nominated for taking up Bail/Remand/Other exceptionally Civil/Criminal matters w.e.f 01-04-2020 to 14-04-2020 at their respective residences through virtual mode.

1. *Sh Junaid Imtiyaz Mir, Mumsiff/JMIC, Ramban, w.e.f 01-04-2020 to 04-04-2020*
2. *Sh Fidha Hussain, Mumsiff/JMIC, Banihal, w.e.f 05-04-2020 to 08-04-2020*
3. *Sh Sarfaraz Nawaz, Mumsiff/JMIC, Gool, w.e.f 09-04-2020 to 11-04-2020*
4. *Sh Imran Hussain, Mumsiff/JMIC, Ukhral, w.e.f 12-04-2020 to 14-04-2020*

These instructions shall remain in force till 14-04-2020

Any Court Staff in distress, need or difficulty of any kind shall seek assistance of the:

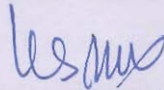
Sh Pardeep Kumar Sandhu, Chief Judicial magistrate, Ramban.

Sd/-

*Principal District & Sessions Judge,
Ramban.*

Copy to:

1. Registrar General , High Court of J&K.
 2. Principl Secretary to Hon'ble The Chief Justice, High Court of J & K, Jammu.
 3. Secretary to Hon'ble Mr. Justice D.S Thakur, Administrative Judge for District Ramban.
 4. Secretary/President, bar Association, Ramban
 5. Munsiff/JMIC, Ramban/Gool/Ukral/Banihal...
 6. Ld. P.P
- ... for information.
5. System Officer e-Court for uploading the same on website.
 6. Office File


Principal District & Sessions Judge,
Ramban.